

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3064
ANSWERED ON:29.08.2013
CENTRE FOR PERISHABLE CARGO
Jardosh Smt. Darshana Vikram;Kanubhai Patel Jayshreeben

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Airports Authority of India (AAI) has allotted land for development of Centre for Perishable Cargo (CPC) at Ahmedabad Airport;
- (b) if so, the name of the agency;
- (c) whether AAI has issued NOC to the agency;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

Minister of State in the Ministry of CIVIL AVIATION (SHRI K. C. VENUGOPAL

(a) to (e): Airports Authority of India (AAI) had allotted land to M/s. Gujarat Agro Industries Corporation Ltd. (GAICL) for the setting up of a Centre for Perishable Cargo at Ahmedabad Airport. GAICL had entered into an agreement with M/s Cargo Service Centre (CSC) for operation and maintenance of the Perishable Cargo facility on revenue sharing model. GAICL has sought ` No Objection Certificate` from AAI for outsourcing the facility to CSC. However, AAI has not issued NoC to GAICL because as per the existing Perishable Cargo Policy, GAICL cannot outsource on revenue model to a third party.